



\$~3

*

IN THE HIGH COURT OF DELHI AT NEW DELHI

+

FAO(OS) (COMM) 16/2023

CAPITAL FOODS PRIVATE LIMITED

.....Appellant

Through: None

versus

RADIANT INDUS CHEM PVT. LTD.

.....Respondent

Through: Mr. Abhijeet Rastogi (VC),
Advocate

CORAM:

JOINT REGISTRAR (JUDICIAL) Dr. AJAY GULATI

ORDER

08.08.2025

%

1. *The present matter has been listed today in view of the Special Mediation Drive being organized by the National Legal Services Authority in association with the Mediation and Conciliation Project Committee, the Hon'ble Supreme Court of India.*

2. Ld. Counsel for respondent submits that he is *awaiting* instructions to get the matter referred for Mediation. Additionally, there is no appearance on behalf of the appellant. Consequently, be placed before the Hon'ble Court on the date already fixed, for further directions.

Dr. AJAY GULATI
(DHJS),
JOINT REGISTRAR (JUDICIAL)

AUGUST 8, 2025/sk